CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELLHI Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order from 07/08/2017 to 11/08/2017

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7.140	Appear No	Application No	Order No	נ	Order recd.	Dt. Of		
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	C/50435/2017-CU[DB]	C/MISC/50225/2017	MO/50463/2017		08/08/2017	09/08/2017		
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Kind Attention: To maintain the transprancy in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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